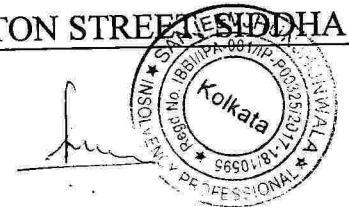


FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/S LTS PLASTICS (INDIA) PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	M/S LTS PLASTICS (INDIA) PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	13-11-1997
3.	Authority under which corporate Debtor is incorporated/registered	REGISTRAR OF COMPANIES KOLKATA
4.	Corporate identity number / limited liability Identity number of corporate debtor	U25209WB1997PTC085891
5.	Address of the registered office and principal Office (if any) of corporate debtor	KAIKHALI CHIRIAMOREPO- R- GOPALPUR 24 PARGANAS (N) West Bengal 743518 India
6.	Date of closure of insolvency resolution process	30.10.2020
7.	Liquidation commencement date of Corporate Debtor	18.03.2021
8.	Name and registration number of the Insolvency professional acting as liquidator	MR SANJEEV JHUNJHUNWALA REG. NO: IBBI/IPA-001/IP- P00325/2017-18/10595
9.	Address and e-mail of the liquidator , as registered with the board	sanjeevjhunjhunwala@gmail.com 9, WESTON STREET, SIDDHA WESTON ROOM NO 134, 1 ST FLOOR, KOLKATA- 700013
10.	Address and e-mail to be used for correspondence with the liquidator	liquidation.ltsp@gmail.com 9, WESTON STREET, SIDDHA



		WESTON ROOM NO 134, 1 ST FLOOR, KOLKATA- 700013
11.	Last date for submission of claims	16.04.2021

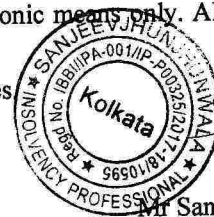
Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the M/s LTS Plastics (India) Private Limited on 18-03-2021 under section 33 of the Code.

The stakeholders of M/s LTS Plastics (India) Private Limited are hereby called upon to submit a proof of their claims with proof on or before 16-04-2021, to the liquidator at the address mentioned against item 10.

The prescribed forms in which the claims are to be submitted may be downloaded from IBBI website – <https://ibbi.gov.in/home/downloads>

The financial creditors shall submit their claims with proof by electronic means only. All other stake holders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties



Sd/-

Mr Sanjeev Jhunjunwala
Liquidator in the matter of
LTS Plastics (India) Private Limited

Date: 22/03/2021

Place: Kolkata